

**Contempt Case (C)**

**Token Number- 2682/2020**

**S.J.**

**Damari Ram Singh**

**Petitioner**

**Versus**

**The State of Jharkhand & Others**

**Respondents**

C.F.S.

Petition:- N/A

Affidavit: Rs. 5/- + Rs. 15/-

Vakalatnama: Rs. 15/- + Rs.15/-

Defects if any --

1. Annex-2 may be certified to be true.
2. Name of the Hon'ble Judge may be mentioned in the prayer portion as per para-1
3. Case No. mentioned in para-10 may be verified or corrected.
4. T/C of page No. 28 to 42, 62 to 70 may be given.

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